



2026:DHC:6107



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* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

CNR No. DLHC010191292026

+ **ARB.P. 797/2026**

ADIDAS INDIA MARKETING PRIVATE LIMITED

.....Petitioner

Through: **Mr. Shivang Singh, Adv.**

versus

M/S KAYBEE ENTERPRISES

.....Respondent

Through: **Mr. Pradnya Bheke, Adv.**

CORAM:

HON'BLE MR. JUSTICE OM PRAKASH SHUKLA

ORDER(ORAL)

% **30.07.2026**

1. Learned Counsel appearing for the parties state that dispute between the parties have been settled amicably.
2. Accordingly, he does not wish to pursue the present petition.
3. The present petition is dismissed as withdrawn.

OM PRAKASH SHUKLA, J

JULY 30, 2026/at